

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:333
ANSWERED ON:14.03.2012
DATE OF BIRTH OF IAS
Gangaram Shri Awale Jaywant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether several IAS officers have been found to indicate their wrong date of birth at the time of their appointment in service;
- (b) if so, the details thereof, cadrewise;
- (c) whether any memorandum has been submitted to the Government during the last three years for taking action against the said officers;
- (d) if so, the action taken by the Government thereon; and
- (e) the corrective steps taken by the Government to check such irregularities?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

(a) & (b): No, Madam. IAS officers are posted with their Cadre/State as well as in the Central Government etc. on deputation. As far as this Department is concerned, one IAS officer of 1984 batch belonging to UP cadre had contested his date of birth as indicated by him in the form of Civil Service Examination (CSE), 1983.

(c): No, Madam.

(d) & (e): Do not arise.